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Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha at its sitting held on the 21st August, 2010 passed the Nalanda University Bill, 2010.

SECRETARY-GENERAL: Madam, I have to report the following:

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Nalanda University Bill, 2010 which has been passed by the Rajya Sabha at its sitting held on the 21st August, 2010."

2. Madam, I lay on the Table the Nalanda University Bill, 2010, as passed by Rajya Sabha on the 21st August, 2010.

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